

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 08**  
**(IB)-1248(PB)/2018**

**IN THE MATTER OF:**

Shinoj Koshy ..... Petitioners/Applicant  
v.  
M/s. Granite Gate Properties Pvt. Ltd. .... Respondents

**Under Section 7 of Insolvency and Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 19.03.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner ..... Mr. Vinod Chaurasia, Adv. for RP  
For the Respondent ..... -

**ORDER**

**CA-500(PB)/2019**

Notice of the application to the non applicant-respondent for  
05.04.2019.

Process dasti as well.

List on 05.04.2019.

Sd/-

**(M.M.KUMAR)**  
**PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**